

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-07/99/4790/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge, Udalguri.

Dated Guwahati the 4th October, 2020.

Sub:- **Civil vacation.**

Ref:- Your letter no. DJ(U) 3444, dtd. 30.09.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the **entire Civil vacation from 09.10.2021 to 24.10.2021 along with headquarter leave permission, with the official vehicle, at your own cost, from the evening of 08.10.2021 till the morning of 25.10.2021.** The Civil Judge cum Asstt. Sessions Judge, Udalguri and in his absence Chief Judicial Magistrate, Udalguri and in her absence, the in charge Chief Judicial Magistrate shall be in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

4792 **JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-07/99/4791- /A, dated 4.10.2021

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court, Guwahati.

6/10/21
JT. REGISTRAR (VIGILANCE)

Rd